

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1159
ANSWERED ON:26.11.2009
REVISION OF DEVELOPMENT FEE
Sarvey Shri Sathyanarayana

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is revising the development fee at major airports;
- (b) if so, the details thereof;
- (c) the reasons therefor; and
- (d) the amount so far collected as development fee at each airport and the manner in which it is being utilised?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a): No, Sir. However, an independent regulatory authority will decide these issues.

(b) & (c): Do not arise.

(d): The amount collected as Development Fee by M/s Delhi International Airport Pvt. Ltd and by M/s Mumbai International Airport Pvt. Ltd. has been Rs.323.11 crores Rs.119.75 crores respectively up to October, 2009. Funds collected through the levy is to be utilised only for the construction of such aeronautical assets which will be transferred by the Joint Venture Companies to Airports Authority of India upon completion of lease period.